GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA STARRED QUESTION NO. 465

TO BE ANSWERED ON JULY 25, 2019

AFFORDABLE HOUSING PROJECTS/SCHEMES

NO. *465 DR. HEENA GAVIT: SHRI SELVAM G.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of affordable housingprojects/schemes being implemented in thecountry along with the funds allocated/spent thereunder since their launch;
- (b) whether the Government hasidentified land for developing affordablehousing in the country and if so, the detailsthereof;
- (c) whether the Government hasdecided to use huge land parcels belonging to sick and closing Public Sector Enterprises(PSEs) for affordable housing schemes andformulated any policy in this regard and so, the details thereof;
- (d) whether the Government hasidentified PSEs and places forimplementation of these projects and if so,the details thereof; and
- (e) whether proper revenue model, process, bidding criteria, etc. have been firmed up in this regard and if so, the details thereof along with the other steps taken/being taken by the Government to develop and construct affordable housing in a time bound manner?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE LOK SABHA STARREDQUESTION NO. 465*DUE FOR 25.07.2019 REGARDING "AFFORDABLE HOUSING PROJECTS/SCHEMES"

Ministry of Housing and Urban Affairs (MoHUA) is (a)& (b): implementing Pradhan Mantri Yojana Awas (Urban) [PMAY(U)]since25.06.2015 for providing assistance to States/Union Territories (UTs)inaddressing the housing requirement in urban areas.Based on the project proposals received from States/UTs, total 83,68,861 houses have so far been sanctioned under the Scheme; out of this, 49,54,357 are at various stages of construction and 26,13,799 are completed. Central assistance of Rs. 1,30,293 crore has been sanctioned and Rs. 51,550 crore has been released so far.

Land and colonization are State subjects. Identification of land& beneficiaries and formulation of project proposals under the PMAY(U) are done by States/ UTs.Central Government provides different levels of financial assistance under following four verticals of the Scheme:

S.	Vertical	Central Assistance per house
No.		
1.	In-situ Slum Redevelopment (ISSR)	Rs. 1.00 lakh
2.	Credit Linked Subsidy Scheme (CLSS)	Interest subsidy of 6.5%, 4% and 3% on loan amounts upto Rs. 6 lakh, Rs. 9 lakh and Rs. 12 lakh for beneficiaries belonging to EWS/LIG, MIG-I and MIG-II categories respectively
3.	Affordable Housing in Partnership (AHP)	Rs. 1.50 lakh
4.	Beneficiary-led individual house construction/ enhancements (BLC)	Rs. 1.50 lakh

- (c) to (e): Yes, Sir. Department of Public Enterprises (DPE), Government of India has issued guidelines on time bound closure of sick/loss making Central Public Sector Enterprises (CPSEs) and disposal of movable and immovable assets. As per the guidelines, a Management Agency (LMA) shall benominated administrative Ministry/Department/Board of the CPSE under closure to manage, maintain and assist in disposal of land. following four **CPSEs** have appointed National **Buildings** Construction Corporation Ltd. (NBCC) as LMA and have requested to check their land parcels for affordable housing:
 - i. Indian Drugs and Pharmaceuticals Limited
 - ii. Bharat Wagon and Engineering Company Limited
 - iii. HMT Watches Limited
 - iv. Biecco Lawrie Limited

The mechanism to utilize land parcels of sick/closing CPSEs is under consideration.

In order to develop and construct affordable housing in a time bound manner, the Government has taken the following steps:

- All States/UTs have been requested to get project proposals of their remaining demand of houses under PMAY(U) sanctioned by December, 2019.
- ❖ A National Urban Housing Fund (NUHF) has been created for providing extra budgetary resources for the PMAY(U).
- Global Housing Technology Challenge-India (GHTC-India) was held in March-2019 to identify globally best available alternate technologies and six of them are being selected for Light House Projects (LHPs) as live laboratories in six different States.
- Schedule of Rates (SoRs) have been issued for 16 alternate technologies available within the country and nearly 13 lakh houses are being constructed using these technologies.
- Ministry regularly monitors progress of the Mission through periodic review meetings, video-conferences and field visits.
